

**IN THE INCOME TAX APPELLATE TRIBUNAL  
JABALPUR BENCH, JABALPUR**

BEFORE SHRI SANJAY ARORA, HON'BLE ACCOUNTANT MEMBER &  
SHRI MANOMOHAN DAS, HON'BLE JUDICIAL MEMBER

I.T.A. No. 01/JAB/2022  
(Asst. Year: 2018-19)

Urja Karmchari Sakh Alp Bachat Sahkarita Maryadit, 117, Makroniya Sadbhawna Nagar, Sagar.  [PAN : AAAAU 2052 K]	vs.	ITO, Ward-2, Sagar.
(Appellant)		(Respondent)

**CORRIGENDUM**

Per Bench:

The order in the captioned appeal was pronounced by the Tribunal on 29/11/2022. However, it is subsequently discovered that there has occurred a typographical error in writing the date of hearing. The same be read as "15/11/2022" instead of '14/11/2022'.

Sd/-  
(Sanjay Arora)  
Accountant Member

Sd/-  
(Manomohan Das)  
Judicial Member

Date: 06/12/2022

*vr/-*

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1. The Appellant: Urja Karmchari Sakh Alp Bachat Sahkarita Maryadit, 117, Makroniya Sadbhawna Nagar, Sagar.
2. The Respondent: ITO, Ward-2, Sagar.
3. CIT(Appeals)-NFAC, Delhi
4. The Sr.D.R., ITAT, Jabalpur.
5. Guard File.

By order

(VUKKEM RAMBABU)  
Sr. Private Secretary,  
ITAT, Jabalpur.